

STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT TO OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE SUBORDINATE COURTS OF SIKKIM FOR THE QUARTER ENDING JUNE, 2022

SL.NO	NAME OF THE COURT	OPENING BALANCE AS ON 01.04.2022	INSTITUTION FROM 01.04.2022 TO 30.06.2022	DISPOSAL FROM 01.04.2022 TO 30.06.2022	PENDENCY AT THE END OF 30.06.2022
1	Special Judge, Prevention of Corruption Act, East District at Gangtok.	06	00	00	06
2	Special Judge, Prevention of Corruption Act, West District at Gyalshing	00	00	00	00
3	Special Judge, Prevention of Corruption Act, North District at Mangan	00	00	00	00
4	Special Judge, Prevention of Corruption Act, South District at Namchi.	00	00	00	00
5	Special Judge, Prevention of Corruption Act, (Spl. Div.-I) East District at Gangtok	00	00	00	00
Total		06	00	00	06

Namchi
7/7/2022